

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1269
ANSWERED ON:02.08.2010
MONITORING OF MGNREGS
Meghe Shri Datta Raghobaji

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the member of Central Employment Guarantee Council visit various districts from time to time to check the progress of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the names of the districts visited by the members of this council so far;
- (c) whether the member have found any irregularities in implementing this scheme in districts; and
- (d) if so, the steps taken to remove these irregularities?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

- (a) : Yes, Sir. To oversee the progress of implementation of Mahatma Gandhi NREGA, members of the Central Employment Guarantee Council make individual field visits to various districts. The members of the Central Council have also participated in State specific reviews undertaken by the Ministry from time to time.
- (b): Members of the Central Council visited districts in Jharkhand, Tamil Nadu, Uttar Pradesh and Maharashtra during 2007-08 and 2008-09 and also participated in State specific reviews of UP and Maharashtra under taken by the Ministry. Districts visited during 2009-10 are Bandra, Govinda, Gadchiroli, Amravati, Yavatmal, Hingoli, Aurangabad, Dhule, Nandurbar and Nagpur in Maharashtra; Banswara, Bhilwara and Chittorgarh in Rajasthan; Betul, Jhabua, Dhar, Shajapur and Bhopal in MP; Kutch, Sabarkantha, Panchmahal, Dahod in Gujarat; Chamarajnagar and Mysore in Karnataka; Dhanbad and West Singhbhum in Jharkhand; Mahoba, Gonda, Kanpur Dehat, Bulandshahar and Sonebhadra in UP; and drought affected areas in Orissa.
- (c) & (d): Irregularities were noticed in the implementation of the schemes under the Act by the members of the Central Council. These have been brought to the notice of the concerned State Governments for taking appropriate action as per the provisions of the Act.